

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 224**  
**(IB)-1045(ND)2020**  
**IA/2544/2021 IA/1837/2021 I.A-3539/2021**

**IN THE MATTER OF:**

**M/s. Rhydburg Pharmaceuticals Ltd. ... Applicant/Petitioner**

**Vs.**

**Sanyog Healthcare Limited. ... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 16.08.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**Adv. Abhishek for RP in IA Nos. 1837, 2544 and 3539/2021**

**ORDER**

**Renotify this case on 06.09.2021**



**(T.S. SINGH)  
COURT OFFICER**